

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:60
ANSWERED ON:23.11.2005
INTERCONNECTION NETWORK ISSUE
Chitthan Shri N.S.V.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has failed to resolve the interconnection network issue between the operators in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken by the Government in this direction?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) & (b) Telecom Regulatory Authority of India (TRAI) has stated that the issue relating to regulation of interconnection is subjudice at present.
- (c) All Operators are expected to provide interconnection facilities to one another within the framework of Interconnection Agreement between the Operators. Further, the matter is subjudice at present.